

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-508

IB-2728/ND/2019

IA/2810/2021, IA/3300/2021, IA/5132/2021, IA/4619/2021
IA/4106/2022, IA/4114/2022, IA/3118/2022, IA/1638/2021,
IA/1482/2021, IA/933/2022

IN THE MATTER OF:

Om Logistics Ltd.

....Applicant

Vs.

Servel India Pvt. Ltd.

....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 15.09.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

Mr. Ashish Makhija, Mr. Deep Bisht, Advs.
in IA-4619/2021

Mr. Gautam Singhal, Adv. for ICICI Bank
Ltd. in IA-933/2022

Mr. Iswar Mohapatra, Adv. in IA-3300/2021

Mr. Rony John, Mr. Piyush Swami,
Mr. Arshdeep Singh, Mr. Anuj Dubey, Advs.
in IA-3118/2022

Mr. Prabhakar Kumar, CS, Mr. Suraj
Sharma, CS for Applicant RP

Ms. Vidhi Jain, Adv. in IA-4106/2022 & IA-
4114/2022

For the Respondent

Mr. Vivek Sinha, Mr. Karan Aggarwal, Advs.
for R 1, 3, 5 & 6 in IA-1482/2021

For the Suspended Directors

Mr. Nitin Pandey, Adv. in IA-1638/2021

Mr. Adarsh Rai, Adv.

ORDER

List the matter before the Regular Bench including all the IAs on
10.10.2022.

- Solr

**(RAHUL BHATNAGAR)
MEMBER (T)**

- Solr

**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**

Amit Tiwari